

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 627 (ND)/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Sh. Anuj Saxena Bulland Realtor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Anup Kumar and Mr. D. S. Ayare, Advocates

For the Respondent: None

ORDER

Notice to the Respondent returnable on 15th January, 2018. Affidavit of service be filed.

-s-d-1

(Ina Malhotra)
Member (J)